

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :04/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	46/2020	Nirshilp Commodities and Trading Pvt. Ltd. and Anr Vs. SEBI	Farooqui M. Khalid, Advocate-I/B AAYUSHI SHARMA Mr. Kumar Desai, Advocate -i/b Vidhii Partners
2	SEBI Appeal	466/2020	NSEIL Vs. SEBI	Cyril Amarchand Mangaldas Advocates and Solicitors ELP
3	Misc. Application	593/2020	SHRIRAM INSIGHT SHARE BROKERS LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000559/2020)				
	SEBI Appeal	559/2020	Shriram Insight Share Brokers Ltd. Vs. SEBI	Mr. Srisabari Rajan, Advocate Mr. Suraj Chaudhary, Advocate
Sub Matter :		Misc. Application/0000593/2020		
4	SEBI Appeal	418/2021	Dizzy Stone Trading Pvt. ltd. Vs. SEBI	R V LEGAL
Sub Matter(Disposed) :		Misc. Application/0000811/2021		
Sub Matter :		Misc. Application/0000695/2021		
	SEBI Appeal	419/2021	ANVITA REAL ESTATE PVT. LTD. Vs. SEBI	R V LEGAL
Sub Matter(Disposed) :		Misc. Application/0000812/2021		
Sub Matter :		Misc. Application/0000700/2021		

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5	IRDA-MISAPPLICATION	12/2021	ALANKIT INSURANCE TPA LIMITED Vs. IRDA	VIDHI PARTNERS
(Main Matter Number :IRDA Appeal/0000005/2021)				
	IRDA Appeal	5/2021	ALANKIT INSURANCE TPA LIMITED Vs. IRDA	VIDHI PARTNERS
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000011/2021				
Sub Matter : IRDA-MISAPPLICATION/0000012/2021				
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000015/2021				
<u>625-ADM-COURTCODE-RECLASSIFICATION-AT-11.10 AM</u>				
6	SEBI Appeal	755/2021	ARUN DEORA Vs. BSE LIMITED	Mr. Arun Deora
<u>627-ADMISSION-COURTCODE-VENMAXLODR-AT-11.15 AM</u>				
7	SEBI Appeal	759/2021	VENMAX DRUGS AND PHARMACEUTICALS LTD. Vs. SEBI	SVRK ASSOCIATES LAW
8	SEBI Appeal	760/2021	MR. A. RAMAKRISHNAIAH Vs. SEBI	SVRK ASSOCIATES LAW
9	SEBI Appeal	761/2021	MR. A. VENKATESHWARLU Vs. SEBI	SVRK ASSOCIATES LAW
10	SEBI Appeal	762/2021	MR. N. KRISHNAIAH Vs. SEBI	SVRK ASSOCIATES LAW
11	SEBI Appeal	763/2021	MR. N.V. NARENDER Vs. SEBI	SVRK ASSOCIATES LAW

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12	SEBI Appeal	764/2021	MRS. G.S.V. DIVYA JYOTHI Vs. SEBI	SVRK ASSOCIATES LAW
<u>628-ADMISSION-COURTCODE-INVESTMENTADVISORY-11.20AM</u>				
13	SEBI Appeal	765/2021	MS. SUHANIKA CHOUREY Vs. SEBI	MS.Suhanika Chourey, Appellant in person
<u>629-ADM-COURTCODE-SULABHCOMMUNICATION-11.25 AM</u>				
14	Misc. Application	1231/2021	ANANT MITTAL BENEFICIARY TRUST-DELAY Vs. SEBI	Adv Uma Chatterjee
(Main Matter Number :SEBI Appeal/0000766/2021)				
15	Misc. Application	1232/2021	PRIYANSHI MITTAL BENEFICIARY TRUST-DELAY Vs. SEBI	Adv Uma Chatterjee
(Main Matter Number :SEBI Appeal/0000767/2021)				
	SEBI Appeal	766/2021	ANANT MITTAL BENEFICIARY TRUST Vs. SEBI	Adv Uma Chatterjee
Sub Matter :		Misc. Application/0001231/2021		
	SEBI Appeal	767/2021	PRIYANSHI MITTAL BENEFICIARY TRUS Vs. SEBI	Adv Uma Chatterjee
Sub Matter :		Misc. Application/0001232/2021		
<u>420-PARTHEARD-INVOCATIONPLEDGE-11.30 A.M.</u>				
16	SEBI Appeal	83/2021	HDFC Bank Ltd. Vs. SEBI	Wadia Gandhi and co.

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<u>285-DISPOSAL-COURTCODE-BUYBACKEQUITYSHARES-11.45AM</u>				
17	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000381/2019		
Sub Matter :		Caveat Application/0000001/2019		
	Caveat Application	1/2019	JYOTI H.. MEHTA AND OTHERS Vs. APOLLO TYRES VS SEBI	
(Main Matter Number :SEBI Appeal/0000023/2019)				
	Misc. Application	381/2019	ASHWIN S. MEHTA- INTERVENER Vs. APOLLO TYRES LTD. VS SEBI	ASHWIN S. MEHTA, ADVOCATE ELP
(Main Matter Number :SEBI Appeal/0000023/2019)				
<u>367DISPOSAL-CODE-ADVERTISEMENTDISCLOSURE-11.50AM</u>				
18	Misc. Application	10/2020	Acko General Insurance Ltd.-EXEMPTION APPLICATION Vs. IRDA	Tuli and Co. K. Ashar and Co
(Main Matter Number :IRDA Appeal/0000012/2020)				
	Misc. Application	11/2020	Acko General Insurance Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. Ashar and Co
(Main Matter Number :IRDA Appeal/0000012/2020)				
	IRDA Appeal	12/2020	Acko General Insurance Ltd.-EXEMPTION APPEAL Vs. IRDA	Tuli and Co. K. Ashar and Co
Sub Matter :		Misc. Application/0000010/2020		
Sub Matter :		Misc. Application/0000011/2020		

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<u>101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-11.55 AM</u>				
19	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar A
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000017/2020		
	IRDA-MISCAPPLICATION	12/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLICATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
<u>379-ADM DISPOSAL-COURTCODE-FINELODR-AT12 NOON</u>				
20	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law MKA and Co.
<u>380-ADMDISPOSAL-COURTCODE-TRANSFEROFFMARKET-12.05P</u>				
21	SEBI Appeal	321/2021	Shree Sudarshan Castings P. Ltd. Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate Vidhii Partners, Advocates
<u>411-DISPOSAL-CODE-IPOHIGHVOLATILITY-12.10 PM</u>				
22	SEBI Appeal	328/2021	M/s. Rupak Trading Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP

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	SEBI Appeal	329/2021	M/s. Orbit Consultants Private Limited Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	330/2021	Maruti Nandan Infosolutions Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	331/2021	M/s. Sanjukta Vanijya Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	332/2021	M/s. Darshan Tradelink Private Limited Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	333/2021	Aashrit Capital Limited Vs. SEBI	Prakash Shah and Associates ELP

412-DISPOSAL-COURTCODE-IPOHIGHVOLATILITY-12.10P.M

23	SEBI Appeal	359/2021	Gautam Dealers P. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	381/2021	M/s. K.V. Impex Prop. Ketan Vora and Ors. Vs. SEBI	Juris Link ELP

392-ADMISSION-COURTCODE-INSIDERAPTECH-AT12.15P.M.

24	SEBI Appeal	467/2021	Aptech Ltd Vs. SEBI	Parinam Law Associates
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526-ADM-COURTCODE-TIJARIASYNCHRONIZED-AT-12.20 PM

25	SEBI Appeal	586/2021	Grishma Securities Ltd. and Ors. Vs. SEBI	Visesha Law Services
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<u>91- ADMISSION-COURTCODE-CLAIMREJECTED-AT 12.25 P.M</u>				
26	SEBI Appeal	599/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
Sub Matter(Disposed) : Misc. Application/0001125/2021				